

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 2796.  
TO BE ANSWERED ON TUESDAY, THE 18<sup>TH</sup> MARCH, 2025.**

**STUDY OF EASE OF DOING BUSINESS**

**2796. ADV DEAN KURIAKOSE:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government has undertaken a study of the Ease of Doing Business Ranking in the country during the last five years and if so, the details thereof;
- (b) whether the Government has devised any new methodologies for carrying out the relative rankings of the States, if so, the details thereof;
- (c) whether the BRAP 2024 introduces next-generation reforms that address the needs of both businesses and citizens; and
- (d) if so, the details thereof?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI JITIN PRASADA)**

**(a) & (b):** The Government of India has been actively engaged in improving the Ease of Doing Business (EoDB) environment over the past few years. The Department for Promotion of Industry and Internal Trade (DPIIT) has functioned as the nodal agency coordinating these initiatives. India has made considerable progress in the World Bank's Doing Business Report, moving up from the 142nd rank in 2014 to the 63rd rank in 2019, before the report was discontinued.

Central Government has persistently worked through the Business Reforms Action Plan (BRAP) to enhance the business environment in India, attract investments, stimulate economic growth, and foster a regulatory framework that is more business-friendly. As part of this initiative, States and Union Territories (UTs) in the country are assessed on the basis of their implementation of designated reform parameters into following four percentage-based categories:

TOP ACHIEVERS: which score above 90%  
ACHIEVERS: which score 80% to 90%  
FAST MOVERS: which score 70% to 80%  
ASPIRERS: which score Below 70%

**(c) & (d):** The BRAP 2024 edition along with BRAP Plus & RCB Plus introduces a new wave of reforms in line with key government initiatives. It includes a total of 434 reforms.

As part of BRAP 2024, The Department for Promotion of Industry and Internal Trade (DPIIT) has conducted an extensive comparative analysis of the Time Documents and Steps (TDS) requirements for 35 services across all States and Union Territories with the aim of enhancing the efficiency of these processes. The study has revealed that there is a variation in the TDS requirements across different states, which may impact businesses in various ways. It is crucial to continually assess the effectiveness of the TDS for different services.

The BRAP introduces reforms focused on online single window systems with integrated learning and feedback mechanisms, simplified environmental clearances (NOCs for tree felling and transit permits, a dashboard for environmental registrations), digitized registrations and renewals for waste management (e-waste, plastic, batteries), streamlined processes for utility connections (temporary electricity, increased load NOCs, sewerage), and the development of districts as export hubs. These reforms leverage Information Communication Technology (ICT) for efficient and transparent service delivery, reinforcing India's commitment to a world-class business environment.

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